

[Translations]

**Irregularities in Vaish Cooperative Bank,
New Delhi**

4038. **SHRI MANVENDRA
SINGH :**
SHRI LALA RAM KEN :

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether complaints have been received by Government from the members of the Vaish Cooperative Bank, Daryaganj, New Delhi regarding difficulties encountered by them in getting loans ;

(b) the number of loan applications received in the during the last six months, cleared/uncleared, upto date and the reasons, if any, for not granting loans, separately ;

(c) whether loan is admissible to the members serving in private companies, and if not, the justification for enrolling them as members of the Bank and then disentitling them for the benefits of being a member ; and

(d) whether an inspection of the Bank was conducted recently and certain irregularities found and if so, the details thereof and if not, the reasons for not undertaking periodical inspection to safeguard the interests of members of the cooperative bank ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[English]

Floods Damage in Kerala

4039. **PROF. P.J. KURIEN :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the amount released by Centre for flood relief is inadequate in view of the loss of Rs. 670 crores suffered by State of Kerala ;

(b) whether any special team has visited the State to assess the damage ;

(c) whether additional amount is going to be released to State ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (d). The Govt. of Kerala submitted a memorandum seeking Central Assistance for flood relief to the tune of Rs. 675.06 crores. This amount was subsequently raised to Rs. 743.36 crores. A Central Team, consisting of representatives of the concerned Ministries/Departments, visited the State from 16th to 19th July, 1985 for an on the spot assessment of the situation and requirements of Central assistance by the State Govt. to meet the situation. The report of the Central Team has been considered by the High Level Committee on Relief. Sanction for ceiling of Central assistance is likely to be issued shortly. Central assistance is based on the recommendations of teams, who study the situation and requirements, Govt. of India extend assistance for relief and rehabilitation and not compensate the losses. In the meantime, a Ways & Means advance of Rs. 40.00 crores has been released to the State Govt. for meeting the emergent expenditure.

[Translation]

**Construction of a Studio in Lucknow for
Dissemination of Education**

4040. **DR. CHANDRA SHEKHAR TRIPATHI :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a studio is being built in Lucknow for dissemination of education in Basti, Gorakhpur and Azamgarh the backward district of Uttar Pradesh ;